

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 141/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.11.2017**

NAME OF THE COMPANY: VKM Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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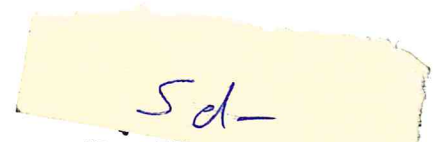
For the Petitioner (s): Mr. Munish Kumar, PCS

For the Respondent (s): None

ORDER

Notice to the ROC as well as to the Income Tax Department through the
standing counsel returnable on 8th December, 2017. Dasti as well.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra,
Member (J)